

Title: Bills passed by the Houses of Parliament during the Third Session of Fourteenth Lok Sabha and assented to by the President.

12.55 ½ hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table the following five Bills passed by the Houses of Parliament during the Third Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 2nd December, 2004:

1. The Customs and Central Excise Laws (Repeal) Bill, 2004;
2. The Appropriation (Railways) No. 4 Bill, 2004;
3. The Appropriation (No. 4) Bill, 2004;
4. The Delegated Legislation Provisions (Amendment) Bill, 2004; and
5. The Central Excise Tariff (Amendment) Bill, 2004.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following seven Bills passed by the Houses of Parliament and assented to by the President:

1. The Banking Regulation (Amendment) and Miscellaneous Provisions Bill, 2004;
2. The Prevention of Terrorism (Repeal) Bill, 2004;
3. The Special Tribunals (Supplementary Provisions) Repeal Bill, 2004;
4. The Unlawful Activities (Prevention) Amendment Bill, 2004;
5. The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2004;
6. The Securities Laws (Amendment) Bill, 2004; and
7. The National Commission for Minority Educational Institutions Bill, 2004.

MR. SPEAKER : Now the House stands adjourned till 11.00 a.m. on Monday, February 28, 2005.

12.56 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock
on Monday, February 28, 2005/Phalguna 9, 1926 (Saka).*

—————